

Accumulation of Fertilisers with Fertiliser Units

987. SHRI AMARSINH V. RATHAWA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether a huge stock of fertilisers have accumulated with several fertiliser units; and

(b) if so, the reasons thereof and the action taken by Government to clear such stock so that it may reach the consumers?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) No, Sir.

(b) Question does not arise.

Committee to review implementation of Land Reforms in States

988. SHRI GIRIDHAR GOMANGO: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether his Ministry constituted a committee to review the implementation of Land Reform implemented by the States;

(b) if so, the findings of that committee, State-wise; and

(c) the steps taken by the Centre for time-bound implementation of Land Reforms and the States which have not so far achieved the target?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes, Sir.

(b) The Committee has recently submitted its first report wherein it has recommended that all land reform laws assented to by the President should be included in the Ninth Schedule to the Constitution, the present Explanation in the said Schedule should be deleted, and the machinery for disposal of land reform cases should be strengthened.

(c) As is well known, administration of land reform laws is a State subject. However, the Government of India have been constantly urging State Governments to accelerate the pace of implementation and to remove patent shortcomings in their legislations.

दिल्ली प्रशासन को बाढ़ नियंत्रण योजनाओं के लिए धन

989. श्री युवराज : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली प्रशासन द्वारा बाढ़ नियंत्रण योजना के लिए मांगे गए धन पर किम तारीख से मंजूरी दी जाएगी और यदि नहीं, तो इसके क्या कारण हैं ; और

(ख) क्या शाहदरा क्षेत्र से पानी निकालने के लिए कोई योजना आरम्भ की जा रही है, यदि हां, तो कब तक और इस योजना पर कितनी लागत आयेगी ?

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला) : (क) बाढ़ नियंत्रण स्कीमों की मंजूरी और संघ राज्यों क्षेत्रों को धनराशि का आवंटन भी निर्धारित पद्धति और विनियमों के अनुसार किया जाता है। दिल्ली प्रशासन के अनुरोध पर, वर्ष 1978-79 के लिए बाढ़ नियंत्रण परियोजनाओं के लिए 4.48 करोड़ रुपए मंजूर किए गए हैं। इसके अतिरिक्त हाल ही को बाढ़ों के कारण जहरी खर्च के लिए 3 करोड़ रुपए की अग्रिम योजना सहायता उपलब्ध की गई है। दिल्ली प्रशासन द्वारा और धनराशि दिए जाने का एक अन्य अनुरोध विचाराधीन है।

(ख) शाहदरा क्षेत्र में मुख्य और आउटकाल नालों के निर्माण के लिए 3.14 करोड़ रुपए की अनुमानित लागत वाली, बाढ़ के जल का निकास करने की स्कीम अनुमोदित की गई है और 1972 से इसका क्रियान्वयन किया जा रहा है। अक्तूबर, 1978 तक 5.1 करोड़ रुपए का व्यय हो चुका है। इस कार्य के 1981 तक पूरा हो जाने की आशा है।

Committee on Funds to State Cooperative Banks

990. SHRI NATWAR LAL B. PARMAR: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the National Co-operative Union of India (NCUI) had submitted to Government an expert Com-